Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO.435 TO BE ANSWERED ON 19.07.2016

E-COMMERCE COMPLAINTS

435. SHRIMATI RAKSHATAI KHADSE:

- (a) whether the Government proposes to set up a panel/committee to deal with the complaints of the consumers against companies trading on e-commerce platforms and if so, the details thereof indicating the composition of the said committee; and
- (b) whether the Government proposes to frame rules and regulations for consumer protection on e-trading platforms and if so, the details thereof?

ANSWER

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THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) & (b) : No Madam. There is no such proposal, at present.
